

(c) whether adequate monitoring for satisfactory performance of Com-manil Area Development projects is done by the Union Government before the Central funds are given every year for such projects; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) A total of 164 CAD Projects are presently being funded under the Central Sector. An outlay of Rs. 830 crores has been provided for the CAD programme in the Central Sector under the Eighth Five Year Plan. Allocation of funds from the Central Sector to State Governments for execution of Projects depends on demand received from the States for allocation of funds for CAD projects and availability of funds with the Central Government. As such no advance project-wise/State-wise allocation of funds is made.

Additional Irrigated area to be covered under the project would depend on utilisation of funds by the State Government based on projects for which reimbursement is claimed.

(c) and (d) Central Assistance under the CAD programme is released after scrutiny of physical and financial progress of work undertaken by the State Governments according to the prescribed norms.

मध्य प्रदेश में तालाबों, नलकूपों और ड्रिप द्वारा सिंचित भूमि

656. श्री शिव प्रसाद चनपुरिया :
क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में जनजातीय लोगों की कृषि योग्य जमीन का कितना क्षेत्र सरकारी साधनों द्वारा सिंचित होता है ;

(ख) तालाबों, नलकूपों, खुले कुओं तथा ड्रिप सिंचाई द्वारा अलग-अलग सिंचित भूमि का जिले-वार ब्यौरा क्या है ; और

(ग) जिलों में कुल सिंचित भूमि और जनजातीय लोगों की सिंचित भूमि का अनुपात क्या है ?

शहरी विकास मंत्रालय में राज्य मंत्री तथा जल संसाधन मंत्रालय में राज्य मंत्री का अतिरिक्त प्रभार (श्री पी.के. थुंगन) :
(क) से (ग) तालाबों, नलकूपों, खुले कुओं और ड्रिप सिंचाई द्वारा सिंचित जनजातीय लोगों की कृषि भूमि का जिलेवार ब्यौरा केन्द्रीय सरकार द्वारा नहीं रखा जाता है। राज्य सरकार से सूचना प्राप्त होने पर उसे सभा पटल पर रख दिया जायेगा।

Clearance of major and medium Irrigation Projects in Andhra Pradesh

657. DR. NARREDDY THULASI REDDY: Will the Minister of WATER RESOURCES be pleased to state the number of major and medium irrigation projects of Andhra Pradesh which have been given clearance in all aspects by the Cent-

■ Government in the current year and their names?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): While, no irrigation project of Andhra Pradesh has been given clearance by the Central Government in the current year, 3 medium projects of Andhra Pradesh namely Maddileru, Yerrakalva and Kaulasnala were appraised in Central Water Commission and found acceptable by the Advisory Committee in its meeting held in December 1992.

Water logging in Bihar

658. DR. RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of WATER RESOURCES be pleased to state:

(a) the total projection of expenditure both in the Central and States sectors for additional irrigation in the country during the Eighth Five Year Plan State-wise;

(b) whether Government are aware of the problem of water logging in the eastern region, particularly in Bihar;

(c) if so, the details thereof;

(d) whether any allocation has been made for removal of waterlogging in Bihar; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF

WATER RESOURCES (SHRI P. K. THUNGON): (a) A statement showing State-wise outlays for Major and Medium Irrigation and Minor Irrigation during Eighth Plan (1992-97) is enclosed. (See below).

(b) Yes, Sir.

(c) Many areas of Eastern region are reported to be affected by water logging out of which about 9 lakh hectares of land are in Bihar.

(d) Yes, Sir.

(e) An integrated drainage project has been undertaken by the Government of Bihar for removal of water logging. For this purpose, Rs. 7 crores in Annual Plan '93' and Rs. 50 crores in Eighth Plan (1992-97) have been proposed by the Government of Bihar.

Statement

[Statewise eighth five year plan outlays for major & medium and minor irrigation.]

		(Rs. in crores)	
Sl. No.	STATE/UTs	Eighth Five year plan outlays	
		Major & Medi- um Irrigation	Minor Irriga- tion
States			
1	Andhra Pradesh;	2066.78	234.68
2	Arunachal Pradesh	4.71	53.69
3	Assam	86.11	183.45
4	Bihar	1927.17	1021.30
5	Goa	114.70	13.16
6	Gujarat	3426.00	240.00
7	Haryana	446.67	134.45
8	Himachal Pradesh	16.00	95.25
9	J&K	70.57	84.20
10	Karnataka	1936.09	306.91
11	Kerala	437.00	130.00
12	Madhya Pradesh	1791.29	728.37

1	2	3	4
13	Maharashtra	2391.50	629.00
14	Manipur	125.00	20.00
15	Meghalaya	11.10	29.03
16	Mizoram	1.00	11.75
17	Nagaland	2.00	21.00
18	Orissa	2614.33	389.48
19	Punjab	257.73	113.20
20	Rajasthan	1310.08	171.92
21	Sikkim	0.00	11.50
22	Tamil Nadu	260.00	250.00
23	Tripura	35.00	31.50
24	Uttar Pradesh	2599.34	400.60
25	West Bengal	380.00	370.00
	Total States	22310.21	5662.47
	Union Territories		
26	A&N Islands	8.00	4.24
27	Chandigarh	0.00	1.00
28	D&N Haveli	5.23	3.00
29	Daman & Diu	1.60	0.4
30	Delhi	0.00	8.00
31	Lakshadweep	0.00	0.00
32	Pondicherry	2.40	5.11
	Total UT's	9.32	21.79
	Total States & UT's	22319.52	5684.26
	Central sector	922.00	293.00
	Grand Total	22414.53	5977.26

Installation of public Tubewells in Gujarat

659. SHRI ANANNTRAY DKVSH-ANKER DAVE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal under Government's consideration to instal public tubewells in Gujarat with World Bank assistance:

(b) if so, the details thereof;

(c) the number of tube-wells installed during the last three years, location-wise; and

(d) the number of tube-wells likely to be installed during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL